



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 5946/2021
(SWP No.850/2011)

Wednesday, this the 30th day of June, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd, Jamshed, Member (A)**

Kausar Rasool, age 34 years
w/o Farooq Ahmed Sodagar
r/o H.No.EP 719 Ward No.5
Bawe Wali Gali Near Jogi Gate, Jammu
Tehsil and District Jammu

..Applicant

(Mr. Shafiq Ahmed Wani, Advocate)

Versus

1. State of Jammu and Kashmir, through Chief Secretary, J & K Government, Civil Secretariat, Jammu
2. Chairman, Service Selection Recruitment Board, Jammu, Sekhari Bhawan, Jammu
3. Secretary, Service Selection Recruitment Board, Jammu, Sekhari Bhawan, Jammu

..Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

Learned counsel for applicant submits that he was instructed by his client to withdraw the T.A. (SWP No.850/2011).

2. Permission is accorded and the T.A. (SWP No.850/2011) is accordingly dismissed as withdrawn. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

June 30, 2021
/sunil/jyoti/